

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER OF THE HEARING ON 31<sup>st</sup> JANUARY, 2024, 10:30 A.M.**

**TP No. 03/CTB/2020 (CP No. 300/MB/2017)**

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	S.K. Shadija Global Pvt. Ltd. -Vs- Akash Shadija Global Pvt. Ltd.
Under Section	58 & 59 of Companies Act

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Jitendra Patnaik, Adv.

For Respondent (s)

Mr. Abhinav Kardekar, Adv.  
Ms. Neha Baid, Adv.  
Mr. G.K. Chawla, Adv.  
Mr. Ayush Singh Solanki, Adv.

**ORDER**

Ld. counsel Mr. Jitendra Pattnaik appeared for the petitioner. Ld. Proxy counsel Ms. Neha Baid representing for the respondent counsel Mr. G.K. Chawla represented that transfer application preferred before the Principal Bench, New Delhi to transfer this matter to NCLT, Kolkata is returned for certain defects and sought two weeks' time to represent the matter. List the matter on 20.03.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**